

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 363**

**TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)  
REHABILITATION SCHEMES FOR NSCNIM CADRES**

**363. ADV. M. UDHAYAKUMAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is considering to prepare detailed and generous rehabilitation-cum-settlement scheme for the NSCN-IM cadres who will surrender as per the Naga Accord;**

**(b) if so, the details thereof;**

**(c) whether it is true that such scheme shall also be made applicable to Maoists who opt to surrender; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d) Government of India is in talks with NSCN/IM and other Naga armed groups. Rehabilitation-cum-settlement scheme for the armed cadres will be subject to the final settlement of the Naga Accord.**

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